

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No. 20133/2018

(Arising out of impugned final judgment and order dated 26-10-2017 in WPMS No. 1074/2008 passed by the High Court of Uttarakhand at Nainital)

MOHD. INAM

Petitioner(s)

VERSUS

SANJAY KUMAR SINGHAL & ORS.

Respondent(s)

Date : 12-06-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s)

Mr. Ashok Kumar Sharma, Sr. Adv.

Mr. Kshitij Mudgal, Advocate

Mr. Ekansh Bansal, Advocate

Mr. Parmanand Gaur, AOR

For Respondent(s)

Mr. Arvind Kumar Gupta, AOR

Mr. Anurag Mangla, Adv.

Mr. Rishi Bhardwaj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel.

Arguments concluded.

Judgment reserved.

(NIDHI AHUJA)
AR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER